

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/2135/2008 - EX[DB]

Date 19/11/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E. RAIPUR
CENTRAL EXCISE BUILDING, DHAMTARI ROAD,
TIKRAPARA, RAIPUR 492001.
C.C.E. RAIPUR

Appellant

Vs

Respondent

M/S STEEL AUTHORITY OF INDIA LTD.

M.O.NO.921/08-EX

I am directed to transmit herewith a certified copy of **Final order No. 877/08 & S.O.NO.1211/08-EX[DB]** dated 11-11-08

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

M/S STEEL AUTHORITY OF INDIA LTD.

BHILAI STEEL PLANT, BHILAI, DISTT. DURG (C.G.)

2. Adv. / Consult *SH. RAVI RAGHAVAN, ADV.*

B-6/10, S.T. ENCLAVE,

N. DELHI-29

3 ~~C.D.R~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

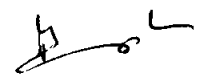
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagarava Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall,Above Star India Bazar,Satellite Road,Ahmedabad-1

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Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

COURT NO. II

**Excise COD Application No. 304 of 2008 and Stay Application
No. 2092 of 2008 in Appeal No. 2135 of 2008**

[Arising out of the Order-in-Appeal No. 39/RPR-II/2008
dated 29/05/2008 passed by The Commissioner (Appeals-II),
Customs & Central Excise, Raipur.]

For Approval and signature :

Hon'ble Shri D.N. Panda, Judicial Member

Hon'ble Shri Rakesh Kumar, Technical Member

1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
3. Whether their Lordships wish to see the fair :
copy of the order?
4. Whether order is to be circulated to the :
Department Authorities?

CCE, Raipur

Appellant

[Shri S. Sah, Auth. Rep. (DR)]

Versus

M/s Steel Authority of India Ltd.

Respondent

[Shri Ravi Raghavan, Advocate]

**CORAM : Hon'ble Shri D.N. Panda, Judicial Member
Hon'ble Shri Rakesh Kumar, Technical Member**

DATE OF HEARING : 11/11/2008.

FINAL Order No. 877 / 08-EX Dated : _____
STAY ORDER NO 821 / 08-EX
MISC ORDER NO. 821 / 08-EX

Per. D.N. Panda :-

The learned DR appearing for Revenue submits that there was no clearance from COD obtained by Revenue. As no such clearance was obtained, ^{Revenue's appeal is} ~~it was~~ dismissed with liberty for Revenue to mention for restoration. Both the stay applications and appeals are ^{thus} ~~dismissed~~.

(Dictated and pronounced in open court)

(D.N. Panda)
Judicial Member

(Rakesh Kumar)
Technical Member

PK